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Title: Regarding tax cut in procurement of paddy and wheat crops in Punjab.

***DR. AMAR SINGH (FATEHGARH SAHIB):** Thank you, hon. Chairman Sir.

Through you Sir, I would like to draw the attention of this august House towards an injustice being meted out to Punjab. In Punjab, the Rural Development Fund, 1987 was going on. It had 3 % tax structure. The Central Government changed the tax to 1% for paddy in the cost-sheet for procurement and regarding wheat, the tax was changed to zero percent. Punjab had to bear the loss of Rs. 3000/- crores per annum.

Sir, 67,000 kms rural roads are there. 2000 mandis are there that are maintained. Farmers' loan waiver takes place from this. It gives a boost to rural development.

Sir, farmers' agitation is a separate issue. The Union Govt. is punishing Punjab and its people and injustice is being meted out to Punjab. Kindly reconsider this ill-advised decision.

Thanks.